

ITEM NO.103

COURT NO.10

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4852/2011

RABINDRA KUMAR SHAW

Appellant(s)

VERSUS

UNION OF INDIA MINISTRY OF DEFENCE & ORS.

Respondent(s)

Date : 22-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. Sanjay Kumar Dubey, Adv.
Mr. Santosh Kumar Pandey, Adv.
Ms. Shuchi Singh, Adv.
Mr. Devendra Kumar Shukla, Adv.
Mr. Krishna Kant Dubey, Adv.

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.
Ms. Alka Agrawal, Adv.
Mr. Mukul Singh, Adv.
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(B. Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master